

**Madhya Pradesh Kashtha Chiran (Viniyaman) Sanshodhan
Adhiniyam, 2010**

5 of 2011

[11 January 2010]

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An Act further to amend the Madhya Pradesh Kashtha Chiran (Viniyaman) Adhiniyam, 1984. Be it enacted by the Madhya Pradesh Legislature in the Sixty-first year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Madhya Pradesh Kashtha Chiran (Viniyaman) Sanshodhan Adhiniyam, 2010.

2. Section 2 :-

In Section 2 of the Madhya Pradesh Kashtha Chiran (Viniyaman) Adhiniyam, 1984 Amendment of (No.13 of 1984), in clause (f), the words and bracket " circular saw (cutter) the diameters of which is not more than twelve inches" shall be omitted.